

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2144
ANSWERED ON -18/12/2025

DETENTION AND DEPORTATION OF INDIAN NATIONALS

2144. DR. V. SIVADASAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the number of Indian nationals detained abroad as illegal immigrants, and the number of Indians deported from foreign countries during the last five years, country-wise and year-wise;
- (b) whether Government has examined the reasons for such detentions and deportations, including irregular migration and visa violations; and
- (c) the measures taken to curb fraudulent agents, strengthen safe migration systems and ensure legal assistance and timely repatriation for affected Indian nationals?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to c) Most of the foreign countries do not provide information on illegal stay in their countries, except when they are under orders of deportation and travel document/nationality verification is required. The procedure followed for deportation of foreign nationals also varies from country to country. Some countries do not arrest the deportee and keep them in detention/deportation centers until deportation. Moreover, the information about arrest/detention and deportation is not shared with Indian Missions/Posts and the deportation is done directly by the host Government if the deportee has valid travel document. Indian Missions/Posts are contacted by the host Governments only in such cases where the nationality verification and issuance of Emergency Certificate (EC) to the deportee is required. However, based on the data available with our Missions abroad, country-wise and year-wise details of Indian nationals detained and deported are given in **Annexure-I**.

There are several reasons for detention and deportation of Indians abroad, including overstay beyond validity of visa or residency card, working without work permit, violating labour regulations, absconding from the employer and facing of civil or criminal cases, etc.

Government accords utmost priority to the safety, security and well-being of Indian nationals abroad. Government of India has raised this issue at political level with the host Government from time to time. Missions/Posts take up the issue of rescue and repatriation of Indian nationals actively

with the local Ministry of Foreign Affairs and other concerned Government agencies of the host country like Immigration, Labour Department, Home Affairs, Defence and Border Affairs and law enforcement agencies.

The Government has established various channels to enable Indian nationals abroad to reach out to the Mission/Post concerned in case they need any assistance. They can contact the Missions/Posts through walk-in interview, email, multilingual 24x7 emergency numbers, grievance redressal portal like MADAD, CPGRAMS, and eMigrate, and social media etc. The Ministry of Home Affairs has set up the 'Indian Cybercrime Coordination Centre' (I4C) as an attached office to deal with all types of cyber crime in a coordinated and comprehensive manner.

Ministry issues advisories and social media posts about the fake job rackets from time to time. Similar communications are also issued by the respective Indian Missions/Posts abroad through their official websites, social media handles and print media. Our Missions in South-East Asian countries issued various detailed advisories, upon receiving such information on Indian nationals being lured by fake job rackets in South-East countries, to job seekers, and advise them to verify all antecedents of recruiting agents and companies before accepting any kind of employment offer and not be enticed and entrapped in the fraudulent job offers in these countries.

Ministry, in coordination with the Indian Missions/Posts abroad and offices of Protectors of Emigrants in India, take quick and decisive action whenever instances of exploitation of job seekers by illegal agents come to notice. A list of 3,505 unregistered agents (till October 2025) has been notified on e-Migrate portal. This information is regularly updated based on the complaints filed by the aggrieved individuals and based on the inputs received from our Missions/Posts abroad. The complaint against the illegal agents and the dubious firms luring Indian youth in false recruitment offers through various channels are regularly shared with the respective State Governments and other agencies such as I4C, MHA for suitable action.

ANNEXURE-I

Sl. No.	Name of Country	Name of Mission / Post	Number of Indian nationals detained / imprisoned abroad as illegal immigrants during 2021-2025 year-wise					Number of Indians deported from foreign countries / Emergency Certificates(EC) issued by Mission/Post during 2021-2025 year-wise				
			2021	2022	2023	2024	2025	2021	2022	2023	2024	2025
1	Algeria	EoI Algiers	1	0	0	0	1	0				2
2	Australia	CGI Brisbane	0	0	0	2	3	0			2	3
		CGI Perth	3	3	18	4	6	3	3	18	4	6
		CGI Sydney	0	2	7	28	16	3	9	18	4	6
		CGI Melbourne	7	9	29	27	19	7	9	29	27	19
		HCI Canberra	3	11	16	4	0	3	11	16	4	0
3	Austria	EoI Vienna	0	237	679	264	224	30	107	157	51	41
4	Bahamas	HCI Kingston	0	0	0	3	3	0	0	0	3	3
5	Bahrain	EoI Bahrain	Data not available					273	524	784	857	764
6	Bangladesh	HCI, Dhaka	64	187	10	126	75	64	202	17	39	156
7	Belarus	EoI Minsk	17	12	525	465		26	65	605	671	
8	Belgium	EoI Brussels		10	19	5	2		10	19	5	2
9	Bosnia & Herzegovina	EOI Budapest	6	10	1	1	1	6	10	1	1	1

10	Cambodia	EoI Phnom Penh					3		44	207	573	305
11	Canada	CGI Toronto	Data not available					27	38	59	60	188
12	China	CGI Shanghai				3	1				3	1
		CGI Guangzhou	10	4	17	29	12	1	6	21	26	8
		CGI Hong Kong & Macau SARs	Data not available					123	165	207	201	238
		EoI Beijing	5	7	1	3	8	5	5	4	4	7
13	Croatia	EoI Zagreb	Data not available						10	9	5	1
14	Cuba	EOI Havana			1				53	23		
15	Cyprus	HCI Nicosia	46	96	173	183	154	46	96	173	183	154
16	Czech Republic	EoI Prague	8	21	20	17	41					
17	Denmark	EoI Copenhagen	7	3	7	1	4	7	3	7	1	4
18	Dominican Republic	EOI Santo Domingo			4	6	4			4	6	4
19	Ecuador	EoI Quito	NIL								60	
20	Estonia	EoI Tallinn				15	1				15	1
21	Finland	EoI Helsinki	NIL						2		3	2
22	France	CGI Saint Denis, Reunion	NIL					0			1	

		Island										
		EoI Paris	Data not available					13	7	9	8	9
23	Georgia	EoI Tbilisi				133					133	
24	Germany	EoI Berlin	Data not available							79	15	
25	Guatemala	EoI Guatemala City				4					4	
26	Guyana	HCI Georgetown			11	4				11	4	
27	Haiti	EOI Santo Domingo				3					3	
28	Hungary	EOI Budapest	1			1	1				1	
29	Indonesia	CGI Medan		11		5		11			4	
		EoI Jakarta				8					8	
		CGI Bali	5	1	9	15	12	5		9	13	9
30	Iran	COI Bandar Abbas	1			5	1					5
		EoI Tehran		4	1	2	4	NIL				
31	Iraq	EoI Baghdad	NIL				13	37	21	13	7	
		CGI Erbil				1	NIL					
32	Ireland	EOI Dublin	Data not available							2	5	
33	Italy	EoI Rome	Data not				1	2	1	6	9	

			available									
34	Japan	EoI Tokyo	10	11	17	14	18	10	11	17	14	18
35	Jordan	EoI Amman	24	28	59	79	58	24	28	59	79	58
36	Kazakhstan	EoI Astana				15	4				15	4
37	Kenya	HCI Nairobi			1	2				1	2	
38	Lao PDR	EoI Vientiane	2024-29;					NIL				
39	Latvia	EoI Riga / EoI Stockholm	NIL						1	21	12	16
40	Lebanon	EoI Beiurt	2	3	1	5	2	2	3	1	5	2
41	Liberia	EoI Monrovia	NIL							13	47	7
42	Lithuania	EoI Vilnius				69	15					4
43	Luxembourg	EoI Brussels					2					2
44	Malawi	HCI Lilongwe	NIL							1		
45	Malaysia	HCI Kuala Lumpur			629	998	903	1439	1188	1182	1259	1485
46	Maldives	HCI Male	NIL					16	30	117	194	127
47	Malta	HCI Malta	Data not available									3
48	Mauritania	EoI Nouakchott					1	NIL				
49	Mexico	EoI Mexico City	52	205	463			20	9			5

50	Myanmar	CGI Mandalay					1	NIL			
		EoI Yangon				4	5		338	89	147
51	New Zealand	HCI Wellington	42	12	32	45	30	42	12	32	45
		CGI Auckland					13				13
52	Nigeria	HCI Abuja	NIL								1
53	North Macedonia	EoI Sofia				4	4	Data not available			
54	Norway	EoI Oslo				2	5			1	6
55	Oman	EoI Muscat	50	57	47	25	16	50	57	47	25
56	Panama	EoI Panama				130	68			130	68
57	Philippines	EoI Manila	4	19	16	26	43			15	12
58	Poland	EoI Warsaw	14	63	24	14	12	14	63	24	14
59	Portugal	EoI Lisbon	1	4	1		9	1	4	1	
60	Romania and Moldova	EoI Bucharest					4	6	17	21	9
61	Russian Federation	EOI Moscow				51	30			51	30
		CGI Saint Petersburg		13	47	7			13	47	7
62	Saudi Arabia	EoI Riyadh	NIL					8887	1027 7	11486	9206
											7019

		CGI Jeddah	NIL					2943	6045	4065	4455	3865
63	Serbia	EoI Belgrade	8	22	7	21	7	7	68	2	5	10
64	Singapore	HCI Singapore	22	16	21	13	10	22	16	21	13	10
65	Slovak Republic	EoI Bratislava	NIL					12	2	0	8	1
66	Somalia	AHCI Mombasa	NIL									6
67	South Africa	CGI Cape Town	1				1					1
		CGI Johannesburg	NIL								2	2
		Durban	2			2	1				1	
68	South Korea	EoI Seoul	5	6	5	11	5	5	6	5	11	5
69	Spain	Madrid	NIL					2	3	7	4	
70	Sri Lanka	AHCI Kandy	1	1	1	3	4	NIL				
		HCI Colombo	Data not available					169	352	295	678	372
71	Sweden	EoI Stockholm	NIL					3		6	2	10
72	Switzerland	EoI Berne	1		2	2		1		2	2	
73	Thailand	EoI Bangkok	256	345	823	575	495	256	345	823	575	481
74	Tunisia	EoI Tunis		3	2				3	2		
75	Turkiye	CGI Istanbul	9	23	9	13	8	9	23	9	13	8

		EoI Ankara	17	47	29	3		15	47	23	10	1
76	UAE	EoI Abu Dhabi	Data not available					358	587	666	899	1469
77	Ukraine	EoI Kyiv	21	13	3	5	5	21	13	3	5	5
78	UK	HCI London	Data not available					9	40	98	110	151
UK	UK	CGI Birmingham	Data not available						10	75	33	52
79	USA	CGI San Francisco	Data not available					18	43	19	13	60
		CGI Atlanta	14	10	5	14	31	14	10	5	14	31
		CGI New York	16	11	18	26	47	16	11	18	26	47
		CGI Houston	Data not available					29	32	14	42	234
		CGI Chicago	Data not available					6	5	13	12	26
		Washington DC	Data not available					805	862	617	1368	3414
80	Vietnam	CGI Ho Chi Minh City								13	32	14
81	Zimbabwe	EoI Harare			2					2		
